The following Act of the Gujarat Legislature, having been assented to by the Governor on the  $21^{st}$  March, 2005 is hereby published for general information.

## S.S. PARMAR,

Secretary to the Government of Gujarat, Legislative and Parliamentary Affairs Department.

## GUJARAT ACT NO. 13 OF 2005.

(First published, after having received the assent of the Governor in the "Gujarat Government Gazette", on the 21<sup>st</sup> March, 2005).

## AN ACT

to repeal certain Acts.

WHEREAS it is expedient to repeal certain obsolete Acts;

It is hereby enacted in the Fifty-sixth Year of the Republic of India as follows:-

1. This Act may be called the Gujarat Repealing Act, 2005.

Short title.

2. The Acts specified in the Schedule are hereby repealed.

Repeal of certain

Acts.

## SCHEDULE

(See section 2)

Year	No.	Short title of the Act
1	2	3
1863	Bom, V	The Gas Companies Act, 1863.
1939	Bom. IX	The Bombay Gas Supply Act, 1939.